

POST OFFER ADVERTISEMENT TO THE EQUITY SHAREHOLDERS OF WELLINGTON COMMERCIAL LIMITED ("WCL" OR THE "TARGET COMPANY")

Registered Office: 13, Camac Street, Rajkamal Building, 4th Floor, Kolkata- 700 017

Open Offer for acquisition of 1,40,400 (One Lac Forty Thousand Four Hundred) fully paid-up equity shares of Rs. 10/- each of WCL by M/s. Bhairavkripa Realcon Private Limited and Mr. Devansh Dugar (**hereinafter referred to as the "Acquirers"**).

This Post Offer Advertisement is being issued by VC Corporate Advisors Private Limited, the Manager to the Open Offer, on behalf of the Acquirers, in connection with the Open Offer made by the Acquirers in compliance with regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("**SEBI (SAST) Regulations**"). The Detailed Public Statement ("**DPS**") pursuant to the Public Announcement ("**PA**") made by the Acquirers has appeared in The Financial Express (English daily all editions), Jansatta (Hindi daily all editions) and Kalantar (Bengali daily Kolkata edition) on 26.09.2013.

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| 1. Name of the Target Company | : Wellington Commercial Limited |
| 2. Name of the Acquirers and Persons Acting in Concert (PACs) | : M/s. Bhairavkripa Realcon Private Limited ("BRPL") and Mr. Devansh Dugar |
| 3. Name of Manager to the Offer | : VC Corporate Advisors Private Limited |
| 4. Name of Registrar to the Offer | : Niche Technologies Private Limited |
| 5. Offer details | |
| a) Date of Opening of the Offer | : Wednesday, January 01, 2014 |
| b) Date of Closing of the Offer | : Wednesday, January 15, 2014 |
| 6. Date of Payment of Consideration | : Tuesday, January 28, 2014 |
| 7. Details of the Acquisition | : |

Sr. No.	Particulars	Proposed in the Offer Document		Actual	
7.1.	Offer Price	Rs. 10/- per equity share		Rs. 10/- per equity share	
7.2.	Aggregate number of shares tendered	1,40,400		1,04,850	
7.3.	Aggregate number of shares accepted	1,40,400		1,04,850	
7.4.	Size of the Offer (Number of shares multiplied by Offer price per share)	Rs. 14,04,000/-		Rs. 10,48,500/-	
7.5.	Shareholding of the Acquirer and PACs before Share Purchase Agreement (SPA) and Public Announcement (No. & %)	1,26,070 (23.35%)		1,26,070 (23.35%)	
7.6.	Shares Acquired by way of SPA				
	• Number	95,820		95,820	
	• % of Fully Diluted Equity Share Capital	(17.74%)		(17.74%)	
7.7.	Shares Acquired by way of Open Offer				
	• Number	1,40,000		1,04,850	
	• % of Fully Diluted Equity Share Capital	(26.00%)		(19.42%)	
7.8.	Shares acquired after Detailed Public Statement	Not Applicable		Not Applicable	
	• Number of shares acquired				
	• Price of the shares acquired				
	• % of the shares acquired				
7.9.	Post Offer shareholding of Acquirers				
	• Number	3,62,290		3,26,740	
	• % of Fully Diluted Equity Share Capital	(67.09%)		(60.51%)	
7.10.	Pre and Post Offer shareholding of Public Shareholders	Pre Offer	Post Offer	Pre Offer	Post Offer
	• Number	3,18,110	1,77,710	3,18,110	2,13,260
	• % of Fully Diluted Equity Share Capital	(58.91%)	(32.91%)	(58.91%)	(39.49%)

8. The Acquirers, including the Board of Directors of BRPL, accept full responsibility jointly and severally for the information contained in this Post Offer Advertisement and also for the fulfilment of their obligations as laid down in the SEBI (SAST) Regulations.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, The Calcutta Stock Exchange Limited and at the registered office of the Target Company.
10. Capitalized terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated 16.12.2013.

Issued by Manager to the Offer on behalf of the Acquirers:

VC CORPORATE ADVISORS PRIVATE LIMITED

SEBI REGN NO : INM000011096

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